Removal of economic factors which force citizens to enter avocations unsuited to their age or strength and which is the objective of the second part of Article 39(e) can come about only gradually with reduction in un-employment, raising the standards of living of masses and provision of security against the various hazards of life. The Five Year Plan has interalia the object of raising the standard of living among the masses and reducing unemployment. Some limited beginning has also been made in providing social security to industrial workers by enactment of the Em-ployees State Insurance Act. 1948 and the Employees' Provident Funds Act, 1952. The State is thus moving in the direction of fulfilling the objective of the second part of the Article.

GANNAVARAM AERODROME

1494-A. Shri Nanadas: Will the Minister of Communications be pleased to state:

(a) the extent of land occupied by the aerodrome at Gannavaram (Vijayawada);

(b) how much of it is suitable for cultivation;

(c) whether Government propose to release any land for cultivation; and

(d) if so, to what extent and in what manner?

The Deputy Minister of Communi-cations (Shri Raj Bahadur): (a) 497 acres.

(b) About 200 arcres.

(c) and (d). An area of 50 acres has already been leased out for cultivation and a further area of 10 acres is proposed to be leased. The rest of the land is required for operational purposes and it is not proposed to lease it.

SURVEY OF MALNAD

1494-B. Shri Joachim Alva: Will the Minister for Food and Agricalture be pleased to state: (a) whether Government have undertaken any survey of the area comprising South and North Kanara Districts. Myscre, and Kerala popularly known as the Malnad area:

(b) if so, have Government drawn any report on the Malnad territory;

(c) what are the resources of this area and how do Government pro-pose to exploit them in the intesests of the people of that urea?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). The Government of India have not carried out any survey of the Malnad area. In 1950 they appointed a Central Malnad Planning Committee to draw Mainad Fianting Committee to araw up a comprehensive plan for the development of Malnad areas situat-ed in Madras, Bombay, Mysore and Coorg States. covering all possible lines of development in that region. One of the recommendations made by this Committee was that an aerial survey of the hills and dense forest in the Malnad was a primary necessity and should be arranged immediately. It was not possible for the Govern-ment of India to implement the Committee's recommendations in view of the heavy expenditure involved and it was left to the State Governments to implement the recommendations of the Committee out of their own resources. Furthermore now there is a five year plan which allocates the available resources to various projects.

(c) According to the Central Malnad Planning Committee, this region has untapped natural resources in minerals, land, water, power and dorests. The practical possibility of exploiting these resources is yet, to be explored. Provision has been made, though in a small measure, for the development of this region in the 5-Year-Plan of the four States concerned, particularly of the Mysore State.

DECONTROL OF FOODGRAINS IN MYSORE

1494-C. Shri Shivananjappa: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government of Mysore have removed food control in Mysore State from 1st May, 1953;

whether the Government of (b) Mysore have got enough of food stocks to meet emergencies;

(c) whether it is a fact that the prices of rice have gone below the Government issue prices in the recent past:

(d) the recent trend of food prices; and

(e) whether in view of the lifting of food control, the Central Govern-ment have fulfilled their allocation of food grains during the calendar year? -

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Yes.

(c) The latest information has been asked for.

(d) The prices of *jawar* and *ragi* in January, February and March, 1953 were less than those prevailing in November and December last year. 1.50

In April, however, they increased slightly as is common at this time of the year, being the offseason for jawar and ragi,

(e) Only 4 months of the Calendar year have yet passed. The promised supplies will be made available dur-ing the course of the year.